

01.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Anil Kumar, Ld. Counsel for accused A-1, A-10 and A-11

Sh. R.S.Ahuja, Ld. Counsel for accused A-6 and A-7

None for other accused persons

This case has been taken up through video conferencing via Cisco Webex app.

Matter is pending for prosecution evidence. However, in terms of administrative orders of Hon'ble High Court, presently evidence is not being recorded due to Covid pandemic.

Put up for same purpose on 07.10.2020.

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADDC, New Delhi.
01.09.2020